

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †4212
TO BE ANSWERED ON 07.01.2019

INFRASTRUCTURE EDUCATION AND LOAN

†4212.SHRIMATI SAVITRI THAKUR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of the schemes related to infrastructure education and loans the benefit of which is being provided to Madhya Pradesh by the Government; and
- (b) the details thereof especially for the last one year, District-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) at Central level and Tribal Sub-Scheme (TSS) at State level is dedicated source of fund for tribal development across the country. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging gaps. Details of STC/TSP funds allocated by Central Ministries / Departments to Madhya Pradesh under various schemes catering to Education, Health, Agriculture, Livelihood, Housing, Drinking Water & Sanitation, Employment Generation, Skill Development, Women and Child Development etc. during 2017-18 and 2018-19 are at **Annexure**.

Further, Ministry of Tribal Affairs through the National Scheduled Tribes Finance and Development Corporation (NSTFDC) implements schemes for self-employment of Scheduled Tribes by providing concessional loan to individuals or groups of STs having the annual family income not exceeding double the poverty line income limit through State Channelizing Agencies (SCA), and through other channelizing agencies such as certain Public Sector / Co-operative Banks, Regional Rural Banks and National Cooperative Development Corporation (NCDC), North Eastern Development Finance Corporation Ltd. (NEDFL) having refinance with NSTFDC. The amount of loan sanctioned to the State of Madhya Pradesh during 10.04.2001 to 30.11.2017 under the scheme is Rs. 17694.75 lakh.

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 4212 for answer on 07.01.2019

Details of TSP / STC funds provided by Central Government Ministries / Departments to Government of Madhya Pradesh during 2017-18

| S.No. | Ministry Name | Scheme Name | Sanctioned |
|---------------|--|--|------------|
| 1. | Department of Agriculture, Cooperation and Farmers Welfare | National Food Security Mission | 2107.14 |
| | | National Mission on Horticulture | 609.00 |
| | | National Mission on Oil Seed and Oil Palm | 101.51 |
| | | National Project on Soil Health and Fertility | 285.26 |
| | | Paramparagat Krishi Vikas Yojana | 605.77 |
| | | Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop | 3150.00 |
| | | Rainfed Area Development and Climate Change | 42.20 |
| | | Rashtriya Krishi Vikas Yojna | 4807.00 |
| | | Sub - Mission on Agriculture Extension | 493.48 |
| | | Sub- Mission on Agriculture Mechanisation | 1163.90 |
| 2. | Department of Empowerment of | Schemes for Differently Abled Persons (Schemes for | 105.79 |
| 3. | Department of Health and Family Welfare | Human Resources for Health and Medical Education | 5692.00 |
| | | National Rural Health Mission | 32763.88 |
| | | Tertiary Care Programs | 398.60 |
| 4. | Department of Higher Education | RashtriyaUchhatar Shiksha Abhiyan (RUSA) | 250.41 |
| 5 | Department of Land Resources | Integrated Watershed Development Program (Programme | 1642.00 |
| 6 | Department of Rural Development | National Rural Livelihood Mission (State Component) | 2225.27 |
| | | Pradhan Mantri AwasYojna (PMAY)- Rural (Programme | 181879.80 |
| | | National Programme of Mid Day Meal in Schools (Amount | 14283.83 |
| 7 | Department of School Education and Literacy | Rashtriya Madhyamik Shiksha Abhiyan (Programme | 7439.73 |
| | | Sarva Shiksha Abhiyan | 40830.38 |
| | | Teachers Training and Adult Education | 400.62 |
| 8 | Ministry of Ayurveda, Yoga and | National AYUSH Misson (NAM) | 194.19 |
| 9 | Ministry of Drinking Water and Sanitation | Nation Rural Drinking Water Programme (State Component) | 3549.44 |
| | | SBM-Rural (State Component) | 22237.96 |
| 10 | Ministry of Housing and Urban Poverty Alleviation | National Urban Livelihood Mission (States/Uts Component) | 106.47 |
| | | PMAY-Urban (Other items of States/UTs Component) | 5680.39 |
| 11 | Ministry of Labour and Employment | National Career Services | 19.80 |
| 12 | Ministry of Tribal Affairs | Boys and Girls Hostel | 61.88 |
| | | Development of Particularly Vulnerable Tribal Groups | 8232.46 |
| | | Grants under proviso to Article 275(1) of the Constitution | 22399.48 |
| | | Post-Matric Scholarship | 10320.50 |
| | | Pre-Matric Scholarship | 5539.17 |
| | | Special Central Assistance (Special Central Assistance to | 22828.70 |
| | | Support to Tribal Research Institutes | 732.51 |
| 13 | Ministry of Women and Child | Anganwadi Services (Erstwhile Core ICDS) | 12636.08 |
| Total: | | | 415816.60 |

Details of TSP / STC funds provided by Central Government Ministries / Departments to Government of Madhya Pradesh during 2018-19 (as on 30.12.2018)

| S.No. | Ministry Name | Scheme Name | Sanctioned |
|---------------|---|---|------------------|
| 1 | Department of Agriculture, Cooperation and Farmers' Welfare | National Bamboo Mission | 215.58 |
| | | National Food Security Mission | 106.77 |
| | | National Mission on Horticulture | 385.00 |
| | | National Project on Soil Health and Fertility | 237.19 |
| | | Paramparagat Krishi Vikas Yojana | 519.12 |
| | | Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- | 2100.00 |
| | | Rashtriya Krishi Vikas Yojna | 1985.00 |
| | | Sub - Mission on Agriculture Extension | 402.94 |
| | | Sub- Mission on Agriculture Mechanisation | 900.00 |
| | | Sub- Mission on Seed and Planting Material | 254.98 |
| 2 | Department of Animal Husbandry, Dairying and Fisheries | Integrated Development and Management of | 25.62 |
| | | Livestock Health and Disease Control | 166.43 |
| 3 | Department of Health and Family Welfare | Human Resources for Health and Medical Education | 4159.00 |
| | | National Rural Health Mission | 24287.90 |
| | | National Urban Health Mission (Support from | 46.00 |
| 4 | Department of Higher Education | RashtriyaUchhatar Shiksha Abhiyan (RUSA) | 315.00 |
| 5 | Department of Rural Development | National Rural Livelihood Mission (Programme | 2558.09 |
| | | Pradhan Mantri AwasYojna (PMAY)- Rural | 100248.91 |
| 6 | Department of School Education and Literacy | National Programme of Mid Day Meal in Schools | 6905.78 |
| | | Rashtriya Madhyamik Shiksha Abhiyan | 4311.04 |
| | | Sarva Shiksha Abhiyan | 31930.77 |
| 7 | Ministry of Ayurveda, Yoga and Naturopathy, | National AYUSH Misson (NAM) (Support from | 147.54 |
| 8 | Ministry of Drinking Water and Sanitation | National Rural Drinking Water Mission - Nation | 3664.70 |
| | | SBM-Rural (Programme Component) | 11144.80 |
| 9 | Ministry of Environment, Forests and Climate Change | Integrated Development of Wildlife Habitats | 70.41 |
| | | Integrated Development of Wildlife Habitats | 1063.56 |
| | | National Mission for a Green India (Funded From | 215.75 |
| 10 | Ministry of Housing and Urban Affairs | DeendayalAntyodaya Yojana-National Urban | 58.82 |
| | | PMAY-Urban (Other items of States/UTs | 11176.24 |
| 11 | Ministry of Panchayati Raj | Capacity Building- Panchayat | 1324.24 |
| 12 | Ministry of Tribal Affairs | Development of Particularly Vulnerable Tribal | 7998.09 |
| | | Grants under proviso to Article 275(1) of the | 24205.06 |
| | | Post-Matric Scholarship | 13405.24 |
| | | Pre-Matric Scholarship | 5728.33 |
| | | Special Central Assistance to Tribal Sub- Schemes | 16968.97 |
| | | Support to Tribal Research Institutes | 309.91 |
| 13 | Ministry of Women and Child Development | Anganwadi Services (Erstwhile Core ICDS) | 7064.01 |
| | | Scheme for Adolescent Girls | 675.01 |
| Total: | | | 287281.80 |